

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है :

(ग) यह गाड़ियां कब चलाई जाएंगी : और

(घ) इन 'शटल' गाड़ियों के प्रस्थान का समय क्या है ?

रेल मंत्री (श्री ए० बी० ए० गनी खा चौधरी) : (क) जी नहीं। फिलहाल बरेली और वदायू के बीच एक शटल गाड़ी चलाने का कोई प्रस्ताव नहीं है।

(ख) से (घ) प्रश्न नहीं उठता।

Dumping of Banned Medicines in India by Multinationals

9680. SHRI RATANSINH RAJDA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that drugs and medicines injurious to health which are banned and prohibited in developed countries are dumped in the developing countries by multinationals;

(b) whether it is a fact that such banned medicines are dumped in India too;

(c) whether it is a fact that these multinational companies control about 78 per cent of the total manufactured medicines and that they are not interested in manufacturing essential and low-period medicines, and

(d) what steps, if any, are taken by the Government to prevent these companies from excessive profiteering ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) This Ministry have no information whether drugs and medicines injurious to health which are banned and prohibited in developed countries are dumped in developing countries by multinationals.

(b) So far as India is concerned, it is not a fact that banned medicines are being dumped in the country.

(c) and (d) It is not true that the multinational companies are not interested in producing essential and low price medicine, their share in the total production of drugs in the medicine has not been precisely determined. The profits of all sector of the company including multinational companies are regulated under Drugs (Prices Control) Order 1979 and in case of profits on formulation exceeding the stipulated price to 8 to 18 per cent on the sale turnover. Government has admitted under the said Order to revise the price even in respect of price decontrol formulation.

पूर्वोत्तर रेलवे में चलाई गई गाड़ियां

9681. श्रीमती ऊषा वर्मा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल ही में पूर्वोत्तर रेलवे में कोई नई रेलगाड़ी/रेलगाड़ियां चलाई गई हैं; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है और वहां नई गाड़ियां चलाने के लिए क्या मापदण्ड अपनाए गए हैं ?

रेल मंत्री (श्री ए० बी० ए० गनी खा चौधरी) : (क) जी हां।

(ख) 1-1-84 से 18-4-84 की अवधि के दौरान तीन जोड़ी यात्री गाड़ियां चलाई गयी हैं। 1 जोड़ी बड़ी लाइन पर और 2 जोड़ियां भीटर लाइन पर।

ये गाड़ियां यात्री जनता की आवश्यकताओं को पूरा करने के लिये चलाई गयी हैं।

Admission in Central Schools

9682. SHRI G. S. NIHALSINGHWALA Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that a large number of ineligible students are being admitted in various Central Schools for considerations other than merit.

(b) whether students whose parents are not Government servants with transferable

jobs can be given admission in Central Schools; and

(c) if so, the number of such admissions for the last three years, class-wise, in all the Central Schools?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGO): (a) No, Sir. (b) Yes, Sir. (c) : The Kendriya Vidyalaya Sangathan does not maintain such statistics.

Policy Decision to Ensure Doctors Serve in Rural Areas Before they are Awarded Degrees

9683. SHRI MANMOHAN TUDU : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) Whether Government have taken policy decision to ensure that doctors should serve in rural areas for a certain period before they were awarded degrees ;

(b) if not, whether such policy decision is proposed to be added in the National Health Policy ; and

(c) if so, when ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The curriculum for Undergraduate Medical Education as laid down by the Medical Council of India and approved by the Central Government provides for compulsory posting in rural areas for every Medical Graduate for a minimum period of six months during training in the subject of preventing and social medicine as also compulsory rotating internship in Community Health Work.

(b) and (c) Do not arise.

Policy and Procedure for Promotion of Class IV Employees to Clerical Cadre.

9684. SHRI RAGHUNATH SINGH VERMA :
SHRI JAGPAL SINGH :

Will the Minister of RAILWAY be pleased to state :

(a) Policy and procedure followed by Government for promotion of Class IV category employees to clerical cadre on

acquiring minimum qualifications against departmental quota ;

(b) reasons for excluding Gateman cadre in scheme of departmental tests for promotion to clerical cadre against departmental quota ; and

(c) details of service representations submitted to Railway Manager, Waltair Division, Soutes Eastern Railway, seeking permission to appear in test for promotion to clerical cadre from Scheduled Caste Gateman working in Waltair Division and action taken thereon ?

THE MINISTER OF RAILWAY (SHRI A.B.A. GHAN KHAN CHOUDHURY): (a) In accordance with extant instructions of the Ministry of Railways 33¹/3% vacancies in the category of Office Clerks are filled by promotion of Group 'D' Staff. The Category of Office Clerks is suitably linked with categories in the lower grades on broad affinity of work by individual Zonal Railway Administrations for the purpose of promotion. Group 'D' staff to be eligible for promotion to Group 'C' should have put in a minimum three years of continuous service in the relevant promotion group. There is no restriction as to age and educational qualifications. Promotion of Group 'D' Staff to Group 'C' posts including the category of Office Clerks is on the basis of selection consisting of written test to assess the educational attainment of the staff followed by interview wherever considered necessary.

(b) Channel of promotion in respect of non-gazetted category of staff is generally decided by the individual Zonal Railway Administration in consultation with their respective recognised Unions. Generally gatemen are grouped with gangmen for promotion as keymen and mates. On Railways where gateman are included in the promotion groups for clerical posts, they are eligible to be considered for such posts.

(c) A Gateman of S/C in Waltair Division had submitted an application for appearing in the written examination to be held for promotion of Group 'D' Transportation Staff as Junior Clerk. As the category of Gateman is not included in the eligible categories for promotion to clerical cadre, he is not being called to appear in the ensuing written examination.